

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 364 of 2017

Mahesh Prasad

--- --- Appellant

Versus

The State of Jharkhand & others

--- --- Respondents

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**CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH
HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

Through Video Conferencing

For the Appellant : Mr. Birendra Kumar, Advocate

For the Respondents : Mr. Mukesh Kumar Sinha, Sr. S.C. I

06/24.06.2020 Learned counsel Mr. Birendra Kumar for the appellant and Mr. Mukesh Kumar Sinha, Sr. S.C. I representing the respondent State are present through Video Conferencing.

Learned counsel for the State is allowed 10 days' time to seek instructions on certain issues which have arisen during course of arguments today to explain the vacancy position under the advertisement in question for appointment to the post of Peon made under different categories.

List this case on 09.07.2020.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)